

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
(SINGLE BENCH)

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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.401/9/HDB/2019
NAME OF THE COMPANY	Pioneer Torsteel Mills Pvt Ltd
NAME OF THE PETITIONER(S)	A&A International Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	Pioneer Torsteel Mills Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
(For Y Srujanarayana) Devangi Kariya	PCS	9706630066	D. J. Kariya

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harshvardhan Abburi	Advocate	8885808388	Harshvardhan
J V Ravi Sankar	ACM - legal	ravisankar888111@gmail.com	J V Ravi Sankar

**ORDER**

Learned counsels for both the sides are present. They have reported that the parties have entered into settlement and requested time to report settlement. Time is granted finally for reporting settlement till 11.02.2020. In case there is no settlement by then the counsels are directed to proceed with the matter. List the matter on 11.02.2020. It is made clear that no further adjournment will be given on the ground of settlement.



**Member (J)**

Karim